

08.01.2014

O.A. No. 344/2006

Hon'ble Sri Navneet Kumar, Member (J)
Hon'ble Sri Shashi Prakash, Member (A)

List is being revised. No one is present on behalf of the applicant. Shri Ashish Mishra holding brief for Sri M. K. Singh, learned counsel appearing on behalf of the respondents is present. Today neither there is a request for pass over nor there is a request for adjournment. As such, it appears that the applicant does not want to pursue the present O.A.. Accordingly the O.A. is dismissed in default and for non prosecution.

s. benn.
Member (A)

V.P. Agarwal
Member (J)

OR
Copy of order
Entered - 8-1-14
Entered
10-1-14

24.2.2014

M.A 382/14 3m
O.A 344/06

of
M.P. 382/2014
along with recall
application has
been filed on
behalf of Applicant
filed by Sri P.K. Ananthi
Adv.

No sitting of D.B.
on 24.4.2014,
f B.C.

A